

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**In the Court of GANESHA PADIYAR .U**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Dated 17-04-2021**

| Case Type      | Case No./Year | Sub Stage           | Advocate                    |
|----------------|---------------|---------------------|-----------------------------|
| <b>SUMMONS</b> |               |                     |                             |
| 1) O.S.        | 160/2012      | OBECTION            | RAMACHANDRA A<br>H NAGARAJA |
| 2) O.S.        | 481/2012      | OBJECTION ON IA     | B.R.ANANDA                  |
| 3) O.S.        | 400/2013      | OBJECTION ON IA     | M Srinivasa                 |
| 4) O.S.        | 649/2013      | HEARING ON IA       | C.D.Shivanna                |
| 5) O.S.        | 1026/2013     | STEPS               | M.B.Shankaregowda           |
| 6) O.S.        | 107/2014      |                     | D M S                       |
| 7) O.S.        | 428/2014      | OBJECTION ON IA     | Babu D R                    |
| 8) O.S.        | 1293/2014     | STEPS               | B T I                       |
| 9) O.S.        | 1634/2014     | HEARING ON IA       | J P S                       |
| 10) O.S.       | 2128/2014     | SUMMONS             | SRINIVAS                    |
| 11) O.S.       | 560/2015      | OBECTION            | CHANDRA NAIK                |
| 12) O.S.       | 1090/2015     | SUMMONS             |                             |
| 13) O.S.       | 1444/2015     | WRITTEN STATEMENT   | N Ravishankar               |
| 14) O.S.       | 1663/2015     | STEPS               |                             |
| 15) O.S.       | 1132/2017     | STEPS               |                             |
| 16) O.S.       | 1203/2017     | OBJECTION ON IA     |                             |
| 17) O.S.       | 1228/2017     | STEPS               | Janardhana                  |
| 18) O.S.       | 1672/2017     | STEPS               | Narayanaswmay C.            |
| 19) O.S.       | 141/2018      | SUMMONS             | H R                         |
| 20) EX         | 13/2018       | STEPS               | H Maregowda                 |
| 21) O.S.       | 236/2018      | WRITTEN STATEMENT   | P R Dhananjaya              |
| 22) O.S.       | 521/2018      | STEPS               | C Gangadharappa             |
| 23) Misc       | 58/2018       | STEPS               | H Nagaraj                   |
| 24) O.S.       | 850/2018      | SUMMONS             | Siddappa                    |
| 25) O.S.       | 866/2018      | SUMMONS             | Umesha N                    |
| 26) O.S.       | 941/2018      | STEPS               | Hemavathi                   |
| 27) EX         | 60/2018       |                     | B.S.ARAVINDA BABU           |
| 28) O.S.       | 1117/2018     | OBECTION            | N Lokanath Singh            |
| 29) Misc       | 110/2018      | AWAIT SUMMON/NOTICE | N M Satish                  |
| 30) R.A.       | 79/2018       | AWAIT RECORDS       | Abdul khadar                |
| 31) O.S.       | 1926/2018     | WRITTEN STATEMENT   | SHANKRAPPA A R              |
| 32) O.S.       | 54/2019       |                     | M Ramachandra Gowda         |

AFTERNOON SESSION

|                  |           |                         |                       |
|------------------|-----------|-------------------------|-----------------------|
| 33) O.S.         | 138/2019  | STEPS                   | R Manjunath           |
| 34) O.S.         | 221/2019  | NOTICES                 | B V S R               |
| 35) O.S.         | 231/2019  | AWAIT SUMMON/NOTICE     | Murthy A              |
| 36) FDP          | 13/2019   | HEARING ON IA           | K R P                 |
| 37) O.S.         | 760/2019  | STEPS                   | D M S                 |
| 38) O.S.         | 840/2019  | STEPS                   | A G N                 |
| 39) O.S.         | 1032/2019 | STEPS                   | Mahesh M              |
| 40) Misc         | 150/2019  | STEPS                   | M Subramanya          |
| 41) O.S.         | 1135/2019 | STEPS                   | C N N                 |
| 42) O.S.         | 1205/2019 | HEARING ON IA           | SHIVARAJA.M           |
| 43) Misc         | 171/2019  | NOTICES                 | Pushpalatha N         |
| 44) O.S.         | 1514/2019 | AWAIT SUMMON/NOTICE     | PRAKASH Y K           |
| 45) O.S.         | 8/2020    | STEPS                   | NARAYANASWAMY G S     |
| 46) O.S.         | 125/2020  | OBJECTION ON IA         | Shanmukhappa          |
| 47) O.S.         | 126/2020  | OBJECTION ON IA         | Shanmukhappa          |
| 48) O.S.         | 162/2020  | AWAIT SUMMON/NOTICE     | R Gopal Reddy         |
| 49) O.S.         | 262/2020  | OBJECTION ON IA         | ANANDA V              |
| 50) O.S.         | 627/2020  | HEARING ON IA           | MURALI N              |
| 51) Misc         | 57/2020   | STEPS                   | LAKSHMIKANTH K.       |
| 52) O.S.         | 1082/2020 | SUBPHEONO SS            | MUNIRAJU M C          |
| 53) R.A.         | 13/2021   | HEARING ON IA           | B RAMESH              |
| 54) O.S.         | 254/2021  | WRITTEN STATEMENT       | H C HARISH KUMAR      |
| 55) O.S.         | 337/2021  | SUMMONS                 | K SHARADAMMA          |
| <b>NOTICE</b>    |           |                         |                       |
| 56) Misc         | 162/2018  | STEPS BY                | H M S                 |
| 57) FDP          | 39/2019   | AWAIT SUMMON/NOTICE     | Sheela N K            |
| 58) Misc         | 11/2021   |                         | S K PRAKASH MURTHY    |
| 59) R.A.         | 39/2021   | AWAIT SUMMON/NOTICE     | B RAMESH              |
| <b>ISSUES.</b>   |           |                         |                       |
| 60) O.S.         | 355/2018  |                         | S Shaker Shetty       |
| <b>EVIDENCE.</b> |           |                         |                       |
| 61) O.S.         | 258/2010  | FUTHER CHIEF OF pw      | PR and PR ASSOCIATES  |
| 62) O.S.         | 444/2012  | PLNTF EVIDENCE          | MOHAMMED SADEER AHMED |
| 63) O.S.         | 236/2013  | FUTHER CHIEF OF pw      | Ashok.R.Reddy         |
| 64) O.S.         | 640/2013  | FUTHER CHIEF OF pw      | C.Ravikumar           |
| 65) O.S.         | 827/2013  | CROSS EXAMINATION OF PW | N.Nagaraju            |
| 66) O.S.         | 931/2013  | CROSS EXAMINATION OF PW | P.Thulasipathi Naidu  |
| 67) O.S.         | 1190/2013 | CROSS EXAMINATION OF PW | G.Papi Reddy          |

MORNING SESSIONS

|                   |           |                         |                             |
|-------------------|-----------|-------------------------|-----------------------------|
| 68) O.S.          | 1387/2013 | CROSS EXAMINATION OF PW | M D Basavanna               |
| 69) O.S.          | 958/2014  | PLNTF EVIDENCE          | M K R                       |
| 70) O.S.          | 1158/2014 | CROSS EXAMINATION OF PW | V S                         |
| 71) O.S.          | 1345/2014 | FUTHER CHIEF OF pw      | Mahesh                      |
| 72) O.S.          | 2122/2014 | PLNTF EVIDENCE          | Suresh G V                  |
| 73) O.S.          | 193/2015  | FUTHER CHIEF OF pw      | R.SHOBHA SHIVA RAMESH GOWDA |
| 74) O.S.          | 234/2015  | PLNTF EVIDENCE          | G.VENKATAPPA                |
| 75) O.S.          | 1072/2015 | FUTHER CHIEF OF pw      | B.C.SRIRAMA REDDY           |
| 76) O.S.          | 1266/2015 | CROSS EXAMINATION OF PW | V Basavakumar               |
| 77) O.S.          | 1042/2017 | DEFN EVIDENCE           | Chandrashekar C             |
| 78) O.S.          | 1450/2017 | FUTHER CHIEF OF pw      | M G R                       |
| 79) O.S.          | 1539/2017 | PLNTF EVIDENCE          |                             |
| 80) O.S.          | 74/2018   | PLNTF EVIDENCE          | N Suresh                    |
| 81) O.S.          | 1098/2018 | PLNTF EVIDENCE          | V Anand                     |
| 82) O.S.          | 1857/2018 | FUTHER CHIEF OF pw      | Krishna S Vyas              |
| 83) O.S.          | 941/2019  | PLNTF EVIDENCE          | Dr. Ravindra V Reddy        |
| 84) O.S.          | 1372/2019 | PLNTF EVIDENCE          | V B SHIVAKUMAR              |
| 85) O.S.          | 956/2020  | PLNTF EVIDENCE          | NAIK M R                    |
| <b>ARGUMENTS.</b> |           |                         |                             |
| 86) O.S.          | 1183/2011 |                         | M. MAHESHA                  |
| 87) R.A.          | 93/2011   |                         | MYLARIAH ASSOCIATES         |
| 88) O.S.          | 1280/2015 |                         | VIJAYA KUMAR                |
| 89) M.A.          | 7/2021    |                         | MANDGI ASSOCIATES           |
| 90) M.A.          | 21/2021   |                         | Y N S R                     |
| 91) M.A.          | 22/2021   |                         | Y N S R                     |
| <b>ORDERS.</b>    |           |                         |                             |
| 92) O.S.          | 408/2012  |                         | K.L. SUJAYA                 |
| 93) O.S.          | 1527/2013 | HEARING ON IA           | M V Chandrashekara Reddy    |
| 94) O.S.          | 1375/2014 |                         | Vijaya Kumar S              |
| 95) O.S.          | 723/2018  |                         | D.L. SOMESH                 |
| 96) O.S.          | 1122/2019 |                         | Mohan Kumar                 |
| 97) M.A.          | 67/2020   |                         | K R<br>CHANDRASHEKARAREDDY  |
| 98) O.S.          | 1360/2020 |                         | JUST LAW                    |

MORNING SESSION

AFTERNOON

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**In the Court of IRANAGOUDA K KABBUR**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Dated 17-04-2021**

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| <b>Case Type</b>      | <b>Case No./Year</b> | <b>Sub Stage</b> | <b>Advocate</b>             |
|-----------------------|----------------------|------------------|-----------------------------|
| <b><u>SUMMONS</u></b> |                      |                  |                             |
| 1) O.S.               | 919/2010             | OBJECTION ON IA  | KUMAR LAW ASSOCIATES<br>SV  |
| 2) FDP                | 20/2013              |                  | Mylaraiah Associates        |
| 3) O.S.               | 1605/2015            |                  | Purushotham M               |
| 4) O.S.               | 1826/2015            | OBECTION         | BASVARAJU AND<br>ASSOCIATES |
| 5) O.S.               | 904/2017             |                  | K Shivashankar              |
| 6) M.V.C.             | 96/2017              |                  | G.S.D                       |
| 7) O.S.               | 1655/2017            |                  | Venkatesh M.T               |
| 8) O.S.               | 75/2018              |                  | Ravindra Babu               |
| 9) O.S.               | 86/2018              |                  | R Kumar                     |
| 10) O.S.              | 363/2018             |                  | Babu                        |
| 11) Misc              | 40/2018              |                  | C M Kempegowda              |
| 12) M.A.              | 45/2018              |                  | Madhukar M Deshpande        |
| 13) M.A.              | 46/2018              |                  | Madhukar M Deshpande        |
| 14) R.A.              | 45/2018              |                  | R Kantharaju                |
| 15) Misc              | 53/2018              |                  | C R Bhaskara                |
| 16) O.S.              | 871/2018             |                  | M D Basavanna               |
| 17) O.S.              | 882/2018             |                  | Guruswamy                   |
| 18) O.S.              | 949/2018             |                  | N Nagaraj                   |
| 19) O.S.              | 1044/2018            |                  | Ramareddy M                 |
| 20) FDP               | 25/2018              |                  | A Vishwanath                |
| 21) O.S.              | 1143/2018            |                  | K B J                       |
| 22) O.S.              | 1184/2018            |                  | M K Shivaram                |
| 23) Misc              | 132/2018             |                  | RGH                         |
| 24) Misc              | 135/2018             |                  | BABU                        |
| 25) Misc              | 139/2018             |                  | Srikanth B                  |
| 26) O.S.              | 1334/2018            |                  | G S Shivakumar              |
| 27) O.S.              | 1483/2018            |                  | K S Vijayakumar             |
| 28) R.A.              | 94/2018              |                  | D L R                       |
| 29) Misc              | 183/2018             |                  | G R A                       |
| 30) O.S.              | 1862/2018            |                  | NAGIAH                      |
| 31) O.S.              | 1897/2018            |                  | PADMANABHA                  |

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|-----------------------------|-----------|----------------------------|-----------------------------|
| 32) O.S.                    | 55/2019   |                            | B Manjunath                 |
| 33) R.A.                    | 6/2019    | OBECTION                   | S Srinivas Murthy           |
| 34) O.S.                    | 362/2019  |                            | Y V Radhakrishna            |
| 35) O.S.                    | 390/2019  |                            | K V S                       |
| 36) Misc                    | 57/2019   |                            | C S K                       |
| 37) P and SC                | 9/2019    |                            | Pradeep M                   |
| 38) O.S.                    | 532/2019  | SS TO DEFT. BY -SERVICE    | K N Krishna Reddy           |
| 39) O.S.                    | 1081/2019 | OBECTION                   | S A Partners                |
| 40) O.S.                    | 1201/2019 | WRITTEN STATEMENT          | Bhavya B M                  |
| 41) O.S.                    | 1885/2019 |                            | K VENKATARAMA REDDY         |
| 42) M.C.                    | 125/2020  |                            | JAYANTHI SUPREME LAW<br>ASS |
| 43) O.S.                    | 1006/2020 | SS TO DEFT. BY RPAD        | S M HANUMATHA RAO           |
| 44) O.S.                    | 1411/2020 |                            | T N SHIVAREDDY              |
| 45) O.S.                    | 207/2021  |                            | KRISHNA G                   |
| 46) O.S.                    | 519/2021  |                            | Pattu M Gopal               |
| <b><u>NOTICE</u></b>        |           |                            |                             |
| 47) FDP                     | 38/2019   |                            | M G Ravisha                 |
| 48) M.C.                    | 202/2020  |                            | M S VISHWANATHA             |
| 49) O.S.                    | 1396/2020 |                            | I DEVANANDA                 |
| 50) O.S.                    | 1432/2020 |                            | G B Nagappa                 |
| 51) O.S.                    | 1470/2020 |                            | D V Sadashiva Reddy         |
| 52) O.S.                    | 1471/2020 |                            | D V Sadashiva Reddy         |
| 53) O.S.                    | 407/2021  |                            | M G MANJULA                 |
| <b><u>HEARING</u></b>       |           |                            |                             |
| 54) O.S.                    | 1626/2018 |                            | R M S                       |
| 55) O.S.                    | 1923/2019 |                            | C S Prasanna Kumar          |
| 56) O.S.                    | 290/2020  |                            | SHIVAKUMAR B R              |
| 57) O.S.                    | 607/2020  |                            | A C SUBRAMANYA              |
| 58) O.S.                    | 630/2021  |                            | D S PALI PATIL              |
| 59) O.S.                    | 774/2021  |                            | B M Halaswamy               |
| 60) O.S.                    | 812/2021  |                            | Lokesh                      |
| <b><u>FIRST HEARING</u></b> |           |                            |                             |
| 61) O.S.                    | 806/2021  |                            | Babu                        |
| <b><u>ISSUES.</u></b>       |           |                            |                             |
| 62) O.S.                    | 1885/2014 |                            | K Prabhakar                 |
| 63) O.S.                    | 925/2017  |                            | Manu B P                    |
| <b><u>EVIDENCE.</u></b>     |           |                            |                             |
| 64) O.S.                    | 15/2007   | CROSS EXAMINATION OF<br>DW | GJ ASSOCIATES<br>VSG        |
| 65) O.S.                    | 1964/2007 |                            | V. JAYARAM<br>P.N.S.        |

|          |           |                            |                           |
|----------|-----------|----------------------------|---------------------------|
| 66) O.S. | 656/2010  | DEFN EVIDENCE              | VENUGOPAL<br>DSJ          |
| 67) O.S. | 720/2013  | FUTHER CHIEF OF pw         | Upasana Associates<br>S K |
| 68) O.S. | 1003/2013 | DEFN EVIDENCE              | P.Krishnappa<br>R L S     |
| 69) O.S. | 2060/2014 | CROSS EXAMINATION OF<br>PW | SRIDHAR.N.                |

**ARGUMENTS.**

|          |          |  |             |
|----------|----------|--|-------------|
| 70) Misc | 176/2019 |  | K N Prakash |
|----------|----------|--|-------------|

**APPEARANCE OF PARTY**

|          |          |  |         |
|----------|----------|--|---------|
| 71) O.S. | 505/2017 |  | Shankar |
|----------|----------|--|---------|



PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL  
In the Court of IRANAGOUDA K KABBUR  
II ADDL.SENIOR CIVIL JUDGE  
Cause List Dated 17-04-2021

| Case Type      | Case No./Year | Sub Stage               | Advocate                |
|----------------|---------------|-------------------------|-------------------------|
| <b>SUMMONS</b> |               |                         |                         |
| 1) EX          | 38/2010       | OBECTION                | B.RANGASWAMY            |
| 2) O.S.        | 1140/2010     | STEPS                   | MANJUNTH AND ASSOCIATES |
| 3) O.S.        | 801/2011      | NOTICE ON IA            | B.SIDDAVEERIAH          |
| 4) O.S.        | 833/2011      | OBECTION                | G.M.RAMA MURTHY         |
| 5) O.S.        | 1439/2011     | SS TO DEFT. BY RPAD     | V.VISHWANATH            |
| 6) O.S.        | 1619/2013     | OBECTION                | Mohammed Sadeer Ahmed   |
| 7) O.S.        | 1780/2013     | L.R. NOTICE             | D J G                   |
| 8) O.S.        | 1377/2016     | SS TO DEFT. BY RPAD     |                         |
| 9) O.S.        | 1003/2017     |                         | D Jayaramaiah           |
| 10) Misc       | 78/2017       | STEPS                   | Y N S R                 |
| 11) O.S.       | 1149/2017     | OBECTION                | N R Naik                |
| 12) O.S.       | 1192/2017     | OBECTION                | M Srinivasa Gowda       |
| 13) O.S.       | 126/2018      | STEPS                   | Manjunath Reddy T       |
| 14) O.S.       | 292/2018      | SS TO DEFT. BY RPAD     | B R Ananda              |
| 15) O.S.       | 737/2018      | OBECTION                | R. KRISHNAPPA           |
| 16) O.S.       | 1100/2018     | SS TO DEFT. BY -SERVICE | G S Narayana            |
| 17) O.S.       | 713/2019      |                         | L D                     |
| 18) M.C.       | 310/2019      | AWAIT ORDERS            | S D V                   |
| 19) O.S.       | 1458/2019     |                         | VENKATESH PRASAD        |
| 20) O.S.       | 1876/2019     |                         | B R Ananda              |
| 21) O.S.       | 1943/2019     | WRITTEN STATEMENT       | V. VIJAYASHEKARA GOWDA  |
| 22) P and SC   | 3/2020        | AWAIT RECORDS           | PRIME LEGAL             |
| 23) O.S.       | 824/2020      | SS TO DEFT. BY -SERVICE | T C NARAYANASWAMY       |
| 24) O.S.       | 881/2020      | SS TO DEFT. BY RPAD     | G N JANARDHANA          |
| 25) O.S.       | 888/2020      | WRITTEN STATEMENT       | SHANKAR REDDY C         |
| 26) O.S.       | 1240/2020     |                         | L MALLESH               |
| 27) O.S.       | 1310/2020     | WRITTEN STATEMENT       | BHARATH KUMAR V         |
| 28) O.S.       | 71/2021       | SS TO DEFT. BY -SERVICE | P M N                   |
| 29) O.S.       | 394/2021      | WRITTEN STATEMENT       | CHANDRASHEKAR C         |
| 30) O.S.       | 520/2021      | NOTICE ON IA            | S R MALATESH            |
| <b>NOTICE</b>  |               |                         |                         |
| 31) M.V.C.     | 152/1994      |                         |                         |

AFTERNOON SESSION.

| AFTERNOON SESSION    |           |                            |                                     |
|----------------------|-----------|----------------------------|-------------------------------------|
| 32) O.S.             | 81/2004   |                            | P.S DEVADAS ASSOCIATES<br>SRI.H.R.R |
| 33) Misc             | 24/2010   |                            | M.N.KRISHNAMURTHY                   |
| 34) Misc             | 83/2016   |                            |                                     |
| 35) EX               | 76/2016   | STEPS BY                   |                                     |
| 36) M.C.             | 229/2019  | STEPS BY                   | G Giriappa                          |
| 37) M.C.             | 41/2021   |                            | M MUNIYAPPA                         |
| <b>HEARING</b>       |           |                            |                                     |
| 38) O.S.             | 735/2010  |                            | SATHYAKI ASSOCIATES                 |
| 39) O.S.             | 846/2011  |                            | RAJESH                              |
| 40) O.S.             | 1526/2011 |                            | B.C.SRIRAMA REDDY                   |
| 41) O.S.             | 1364/2013 |                            | P R Dhananjaya                      |
| 42) O.S.             | 629/2016  |                            | SAMPATH                             |
| 43) O.S.             | 1402/2016 |                            | Krishna Bhat                        |
| 44) O.S.             | 1600/2017 |                            | Prakash B.S.                        |
| 45) O.S.             | 612/2018  |                            | M Vishwanatha Reddy                 |
| 46) O.S.             | 543/2019  |                            | J M Vijay Kumar                     |
| 47) O.S.             | 1422/2019 |                            | D Narase Gowda                      |
| 48) EX               | 65/2019   |                            | Vijayakumar                         |
| 49) O.S.             | 653/2020  |                            | V N R AND ASS                       |
| 50) O.S.             | 795/2021  |                            | Vasanth Kumar B M                   |
| <b>FIRST HEARING</b> |           |                            |                                     |
| 51) O.S.             | 807/2021  |                            | Krishna Gowda B                     |
| 52) O.S.             | 813/2021  |                            | G D Harisha                         |
| <b>A.D.R</b>         |           |                            |                                     |
| 53) O.S.             | 785/2010  | COMPLIANCE                 | RAMAKRISHNAREDDY                    |
| 54) O.S.             | 571/2020  | CONCILIATION               | V CHANDRASHEKAR                     |
| <b>ISSUES.</b>       |           |                            |                                     |
| 55) O.S.             | 624/2011  | ADDL. ISSUES               | OOVAIAH                             |
| 56) O.S.             | 627/2011  |                            | SHYAM PRASAD<br>D1 TO 4 - EXPARTE   |
| 57) O.S.             | 18/2016   |                            | MANJUNATH B.R.                      |
| 58) O.S.             | 1075/2016 |                            | Harish N                            |
| 59) O.S.             | 1246/2016 | ADDL. ISSUES               |                                     |
| 60) O.S.             | 1640/2016 |                            |                                     |
| 61) O.S.             | 1336/2017 |                            |                                     |
| 62) O.S.             | 508/2018  |                            | Vijayashekara Gowda V               |
| <b>EVIDENCE.</b>     |           |                            |                                     |
| 63) O.S.             | 717/2010  | CROSS EXAMINATION OF<br>PW | MANJUNATHA HEGDE                    |
| 64) O.S.             | 669/2011  | FUTHER CHIEF OF pw         | S.N.R and ASSOCIATES                |
| 65) O.S.             | 44/2016   | PLNTF EVIDENCE             | Jagadeesh M C                       |

MORNING SESSION



|                   |                    |           |                            |                        |
|-------------------|--------------------|-----------|----------------------------|------------------------|
| 66) Misc          | MORNING<br>SESSION | 17/2016   | CROSS EXAMINATION OF<br>DW | M S Shyam Sundar       |
| 67) Misc          |                    | 33/2016   | PLNTF EVIDENCE             | H.A. CHITRASHEKARAI AH |
| 68) O.S.          |                    | 992/2017  | PLNTF EVIDENCE             | Sadananda              |
| 69) O.S.          |                    | 1736/2017 |                            |                        |
| 70) M.C.          |                    | 205/2018  | CROSS EXAMINATION OF<br>PW | Chenna Krishna         |
| <u>ARGUMENTS.</u> |                    |           |                            |                        |
| 71) O.S.          |                    | 802/2011  |                            | B.SIDDAVEERAI AH       |
| 72) O.S.          | 737/2017           |           | V.B.Shivakumar             |                        |

**PRL SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**In the Court of K M ANANDA**  
**IV ADDL SENIOR CIVIL JUDGE**  
**Cause List Dated 17-04-2021**

| Case Type      | Case No./Year | Sub Stage                            | Advocate                               |
|----------------|---------------|--------------------------------------|--|
| <b>SUMMONS</b> |               |                                      |  |
| 1) O.S.        | 87/2006       | OBJECTION ON IA                      | SHESHAGIRI RAO<br>ETPK FOR D1 , 3 TO B |
| 2) O.S.        | 43/2008       | WRITTEN STATEMENT                    | R.NARAYANA SWAMY                       |
| 3) FDP         | 2/2008        | ISSUE COMMISSIONER<br>WARRANT        | NSJP                                   |
| 4) O.S.        | 987/2009      | L.R'S APPLICATION                    | A.BALAKRISHNAN                         |
| 5) FDP         | 28/2009       | STEPS                                | T.BASAVARAJ                            |
| 6) O.S.        | 1374/2009     | L.R. NOTICE                          | V.CHANDRAPPA                           |
| 7) O.S.        | 95/2010       | WRITTEN STATEMENT                    | V.S.BIJU                               |
| 8) O.S.        | 96/2010       | WRITTEN STATEMENT                    | V.S. BIJU<br>EXPARTE                   |
| 9) O.S.        | 97/2010       | WRITTEN STATEMENT                    | V.S. BIJU<br>EXPARTE                   |
| 10) O.S.       | 247/2010      | AMENDMENT                            | K.M.RAVIKUMAR                          |
| 11) O.S.       | 402/2010      | AWAIT COMMISSIONER<br>WARRANT/REPORT | RAJADITHYA SADASIVAN                   |
| 12) O.S.       | 427/2011      | NOTICES                              | HARISH K V                             |
| 13) O.S.       | 493/2011      | AWAIT COMMISSIONER<br>WARRANT/REPORT |  |
| 14) Misc       | 194/2012      | AMENDMENT                            |  |
| 15) O.S.       | 330/2013      | HEARING ON IA                        | V.Vishwanath                           |
| 16) FDP        | 19/2013       | ISSUE COMMISSIONER<br>WARRANT        | M.Srinivasaiah                         |
| 17) EX         | 33/2013       | STEPS                                | R.Purushothama                         |
| 18) O.S.       | 910/2013      | AMENDMENT                            | Papegowda                              |
| 19) FDP        | 43/2013       | AWAIT COMMISSIONER<br>WARRANT/REPORT | B M Shamprasad                         |
| 20) O.S.       | 1756/2013     | L.R. NOTICE                          |  |
| 21) O.S.       | 2004/2014     | AWAIT COMMISSIONER<br>WARRANT/REPORT | Harendra                               |
| 22) EX         | 30/2015       | STEPS                                | MYLARAIAH ASSOCIATES                   |
| 23) O.S.       | 761/2017      |                                      |  |
| 24) FDP        | 33/2017       | NOTICES                              | Ravikumar J                            |
| 25) M.C.       | 54/2018       | OBJECTION                            | Babu                                   |
| 26) O.S.       | 410/2018      | HEARING ON IA                        | Arun Kumar N K                         |

MORNING SEMINAR

|                  |                                    |   |
|------------------|------------------------------------|---|
| 27) O.S.         | 1226/2018 SS TO DEFT. BY RPAD      | CC                                      |
| 28) O.S.         | 1430/2018 HEARING ON IA            | Arvind V Chavan, Vinoda Kumar Naidu K V |
| 29) P and SC     | 2/2019 HEARING ON IA               | DIWAKAR                                 |
| 30) O.S.         | 156/2019 SS TO DEFT. BY RPAD       | J Ravi Sunder                           |
| 31) O.S.         | 492/2019 HEARING ON IA             | H V Subramanya                          |
| 32) G and WC     | 30/2019 OBECTION                   | JACOB GEORGE                            |
| 33) O.S.         | 1120/2019 OBJECTION ON IA          | N R Raghavendra                         |
| 34) M.C.         | 307/2019 SS TO DEFT. BY RPAD       | V N Kumar                               |
| 35) O.S.         | 1797/2019 AWAIT SUMMON/NOTICE      | Venkatesh B K                           |
| 36) O.S.         | 239/2020 WRITTEN STATEMENT         | G.R. SAMPANGAPPA                        |
| 37) M.A          | 31/2020 NOTICES                    | Nag Associates                          |
| 38) O.S.         | 383/2020 SS TO DEFT. BY RPAD       | Prakash Murthy                          |
| 39) O.S.         | 418/2020                           | Manjunath                               |
| 40) O.S.         | 539/2020 WRITTEN STATEMENT         | VINAYKUMAR                              |
| 41) M.C.         | 149/2020 NOTICES                   | AMBARISH S                              |
| 42) M.C.         | 184/2020 SS TO DEFT. BY RPAD       | S N MANJUNATH                           |
| 43) O.S.         | 890/2020 STEPS                     | CHALAPATHI                              |
| 44) M.C.         | 233/2020 HEARING ON IA             | KRISHNA MURTHY CHAUDARY                 |
| 45) R.A          | 77/2020 AWAIT SUMMON/NOTICE        | ASHWATHANARAYANA RAO                    |
| 46) O.S.         | 1307/2020 WRITTEN STATEMENT        | H R ANANTHA KRISHNAMURTHY               |
| 47) P.MIS        | 4/2020 NOTICES                     | M ASHWATHANARAYANA REDDY                |
| 48) O.S.         | 46/2021 SS TO DEFT. BY RPAD        | M L GOWDA                               |
| 49) M.C.         | 29/2021 AWAIT SUMMON/NOTICE        | M E MOHAN KUMAR                         |
| 50) EX           | 18/2021 ISSUE COMMISSIONER WARRANT | R P SOMASHEKARAI AH                     |
| <b>NOTICE</b>    |                                    |   |
| 51) Misc         | 156/2019                           | K M E                                   |
| 52) O.S.         | 569/2021                           | K V VENKATAPPA                          |
| <b>A.D.R</b>     |                                    |   |
| 53) O.S.         | 420/2013                           | C Shankar Reddy                         |
| 54) M.C.         | 219/2020 MEDIATION                 | SHWETA NAIK AND ASSOCIATES              |
| <b>EVIDENCE.</b> |                                    |   |
| 55) O.S.         | 252/2004 DEFN EVIDENCE             | M.VISHWANATH REDDY                      |
| 56) O.S.         | 4/2008 CROSS EXAMINATION OF DW     | K.L.SUJAYA                              |
| 57) O.S.         | 1311/2009 CROSS EXAMINATION OF PW  | SOMASHEKARAI AH                         |

*SSSSSS*

*M O A N I M G*

*Afternoon Sem'in*

*Morning Sem'in*



1787 5/14 2011

- 58) O.S. 412/2011 FURTHER EVIDENCE FOR PLNTF RAHEED KAHAN AND K. NARAYANAPPA
- 59) O.S. 543/2011 CROSS EXAMINATION OF PW T.N.RAGHUPATHY
- 60) O.S. 19/2012 CROSS EXAMINATION OF DW SANKET.M.YENGI
- 61) O.S. 63/2013 PLNTF EVIDENCE M.Ramakrishna
- 62) O.S. 1733/2018 CROSS EXAMINATION OF PW B V Badrinath
- 63) O.S. 1294/2019 CROSS EXAMINATION OF PW P Varalakshmi
- 64) M.C. 286/2019 PLNTF EVIDENCE Sonia Rajesh
- 65) M.C. 373/2019 Naveenkumar S
- 66) M.C. 37/2020 D N Mamatha
- 67) Misc 50/2020 CROSS EXAMINATION OF PW GANGI REDDY B V
- 68) O.S. 797/2020 FURTHER EVIDENCE FOR DEFND C S SATYANARAYANA

*Morniy Sen. 13*

**ARGUMENTS.**

- 69) O.S. 1227/2004 TMC
- 70) L.A.C. 265/2004
- 71) O.S. 177/2008
- 72) R.A. 35/2013
- 73) O.S. 134/2016
- 74) R.A. 65/2018
- 75) M.A. 67/2018
- 76) M.C. 369/2020

*P. Narendra Sen. 08*

**APPEARANCE OF PARTY**

- 77) M.C. 211/2019 K S Swamy

**JUDGEMENT**

- 78) P and SC 23/2019 Keshav M. Datar

**ORDERS.**

- 79) FDP 27/2013 N.M.Srinivasa Murthy

**OBJECTIONS**

- 80) O.S. 281/2016 Ambaresh
- 81) M.C. 381/2020 SATISH S

*Morniy Sen. 12*

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**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**In the Court of MANJULA D**  
**V ADDL. SENIOR CIVIL JUDGE**  
**Cause List Dated 17-04-2021**

| Case Type      | Case No./Year            | Sub Stage           | Advocate                               |
|----------------|--------------------------|---------------------|--|
| <b>SUMMONS</b> | <i>Afternoon Session</i> |                     |  |
| 1) O.S.        | 1113/2005                | OBECTION            | N.J. RAMESH<br>EXPARTE                 |
| 2) O.S.        | 2760/2005                | STEPS               | YNSR                                   |
| 3) O.S.        | 2238/2007                | SS TO DEFT. BY RPAD | CHANDRASHEKAT P PATIL<br>LGA           |
| 4) O.S.        | 70/2008                  |                     | ANJANEYA<br>RR                         |
| 5) O.S.        | 232/2008                 | STEPS               | L.SURESH                               |
| 6) O.S.        | 669/2008                 |                     |  |
| 7) O.S.        | 688/2008                 |                     | D.M.S                                  |
| 8) O.S.        | 1028/2008                | OBECTION            | C.GOWRISHANKAR                         |
| 9) O.S.        | 1069/2008                | STEPS               | V.VIJAYASHEKAR GOWDA<br>AND ASSOCIATES |
| 10) O.S.       | 1399/2008                | AMENDMENT           |  |
| 11) O.S.       | 1991/2008                | OBECTION            |  |
| 12) EX         | 128/2009                 | AWAIT ORDERS        | K.N.L.ASSOCIATES                       |
| 13) EX         | 129/2009                 | STEPS               | K.N.L.ASSOCIATES                       |
| 14) O.S.       | 123/2012                 | AMENDMENT           | UMESH A P                              |
| 15) O.S.       | 189/2012                 | STEPS               | SWAMY N.K.                             |
| 16) O.S.       | 476/2012                 | OBECTION            | V.VISHWANATH<br>K.N.S ADVOCATE         |
| 17) Misc       | 31/2012                  | STEPS               | G.S.PRASANNA KUMAR                     |
| 18) O.S.       | 1081/2012                | WRITTEN STATEMENT   | N.R.RAGHAVENDRA                        |
| 19) O.S.       | 1382/2012                | AMENDMENT           | G.S.patil                              |
| 20) O.S.       | 1588/2012                | STEPS               | T.N.Shivareddy                         |
| 21) O.S.       | 1088/2013                | STEPS               | H.T.Jagannatha                         |
| 22) Misc       | 66/2013                  | STEPS               | J V C                                  |
| 23) O.S.       | 1745/2013                | WRITTEN STATEMENT   | R P S                                  |
| 24) O.S.       | 276/2015                 |                     | D K M                                  |
| 25) O.S.       | 307/2015                 | OBECTION            | MANJUNATH G.<br>KANDEKAR               |
| 26) EX         | 9/2015                   | STEPS               | Chandrashekar M                        |
| 27) O.S.       | 719/2015                 | OBECTION            |  |

*Afternoon Session*

|          |                              |                   |
|----------|------------------------------|-------------------|
| 28) O.S. | 447/2016                     | LOKESHA           |
| 29) O.S. | 544/2016 AMENDMENT           | H.M. ANANDA KUMAR |
| 30) M.C. | 129/2020                     | V G RAVI KUMAR    |
| 31) O.S. | 912/2020 SS TO DEFT. BY RPAD | T R NAGABHUSHAN   |
| 32) O.S. | 1080/2020 STEPS              | H MAREGOWDA       |
| 33) O.S. | 1261/2020 WRITTEN STATEMENT  | PADMANABHA        |
| 34) O.S. | 1293/2020 STEPS              | NARAYANASWAMY K B |
| 35) O.S. | 1448/2020 STEPS              | J K LOKESH        |
| 36) O.S. | 117/2021 WRITTEN STATEMENT   | JUSTLAW           |
| 37) O.S. | 336/2021 WRITTEN STATEMENT   | C C NARAYANA      |
| 38) O.S. | 662/2021 NOTICE ON IA        | SUBRAMANI M       |
| 39) O.S. | 668/2021 NOTICE ON IA        | Chandrashekar C   |

**NOTICE**

|          |           |                  |
|----------|-----------|------------------|
| 40) O.S. | 977/2013  | T.K.Murali Mohan |
| 41) O.S. | 1331/2020 | M SUBRAMANYA     |
| 42) O.S. | 557/2021  | Reddy and Reddy  |

**HEARING**

*Morning Session*

|          |           |  |
|----------|-----------|--|
| 43) O.S. | 4/2006    | KANTHARAJU                             |
| 44) O.S. | 318/2006  | B.VENKATASWAMY                         |
| 45) O.S. | 1383/2006 | NANJUNDA GOWDA K T                     |
| 46) O.S. | 149/2007  | M.D. ANURADHA<br>EXPARTE - D1,2,4,6, 7 |
| 47) O.S. | 938/2007  | D.R.RAJASHEKARAPPA                     |
| 48) O.S. | 1260/2007 | MS RAM MOHAN AND<br>ASSOCIATES         |
| 49) O.S. | 1567/2007 | MNM                                    |
| 50) O.S. | 1801/2007 |  |
| 51) O.S. | 361/2008  | V.G.DSOUZA                             |
| 52) O.S. | 1023/2008 | K.G.RAMAKRISHNAIAH                     |
| 53) O.S. | 431/2011  | V.VIJAYASHEKARA GOWDA<br>UA            |
| 54) O.S. | 1461/2011 | B.NARAYANASWAMY                        |
| 55) O.S. | 162/2012  |  |
| 56) O.S. | 596/2012  | DAYANAND HIREMATH                      |
| 57) O.S. | 1012/2012 | BABU                                   |
| 58) Misc | 88/2012   | L.CHANDRA SHEKAR                       |
| 59) O.S. | 1304/2012 | HEMA REDDY AND<br>ASSOCIATES           |
| 60) O.S. | 302/2013  | Ramakrishna.B.S                        |
| 61) M.A. | 104/2013  |  |
| 62) O.S. | 49/2015   | Navab Jan                              |
| 63) FDP  | 6/2015    | N.K. NANJUNDA GOWDA                    |

Morning Session

|          |           |                  |
|----------|-----------|------------------|
| 64) O.S. | 287/2015  | Shankarappa      |
| 65) O.S. | 649/2015  | K.K.THAYAMMA     |
| 66) O.S. | 1754/2015 | DEVARAJ          |
| 67) O.S. | 312/2016  | Boja Raj         |
| 68) O.S. | 1530/2016 | H M A            |
| 69) O.S. | 1536/2016 | Sriyuths V Anand |
| 70) O.S. | 810/2021  | Guruswamy        |

**A.D.R**

|          |          |           |             |
|----------|----------|-----------|-------------|
| 71) M.C. | 115/2020 | MEDIATION | KAPIL DIXIT |
|----------|----------|-----------|-------------|

**EVIDENCE.**

|          |           |                            |                            |
|----------|-----------|----------------------------|----------------------------|
| 72) O.S. | 132/2005  | FURTHER EVIDENCE FOR DEFND | C. GNANENDRA BALLAL        |
| 73) O.S. | 1435/2005 | CROSS EXAMINATION OF PW    | T.S. RAO<br>KTD            |
| 74) O.S. | 1383/2008 | CROSS EXAMINATION OF PW    | MANJUNATHA.R.S.<br>EXPARTE |
| 75) O.S. | 940/2011  | CROSS EXAMINATION OF PW    | MANIVANAN                  |
| 76) O.S. | 1207/2011 | CROSS EXAMINATION OF DW    |                            |
| 77) O.S. | 215/2012  | CROSS EXAMINATION OF PW    | SAI ASSOCIATES             |
| 78) O.S. | 1968/2015 | CROSS EXAMINATION OF PW    | M.B. CHANDRA CHOODA        |
| 79) O.S. | 376/2016  | CROSS EXAMINATION OF PW    | S Naganandini              |
| 80) O.S. | 637/2016  | FURTHER EVIDENCE FOR PLNTF | Subramani                  |
| 81) O.S. | 1066/2020 | PLNTF EVIDENCE             | M C<br>MALLIKARJUNASWAMY   |
| 82) M.C. | 389/2020  | PLNTF EVIDENCE             | B H M                      |

**ARGUMENTS.**

|          |           |                       |
|----------|-----------|-----------------------|
| 83) O.S. | 1034/2008 | G.A. VISWANATHA REDDY |
| 84) O.S. | 1/2011    | RAJANNA               |
| 85) O.S. | 1597/2012 | V.Sanjay Krishna      |
| 86) O.S. | 1879/2015 | V Subash Reddy        |

**APPEARANCE OF PARTY**

|          |          |                      |
|----------|----------|----------------------|
| 87) O.S. | 566/2020 | MYLARAIAH ASSOCAITES |
|----------|----------|----------------------|

**JUDGEMENT.**

|          |          |               |
|----------|----------|---------------|
| 88) O.S. | 218/2012 | BYREGOWDA.K.M |
|----------|----------|---------------|

**ORDERS.**

|          |           |               |
|----------|-----------|---------------|
| 89) O.S. | 1102/2007 |               |
| 90) O.S. | 1103/2007 | M.M.AIYAPPA   |
| 91) O.S. | 975/2015  | Manjunath T G |

Afternoon Session

Afternoon Session

92) O.S. 525/2016  
93) O.S. 709/2016  
94) O.S. 841/2020

Harisha  
N Murali  
PUNYA LAW CHAMBERS



PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL  
In the Court of MANJULA D  
VI ADDL.SENIOR CIVIL JUDGE  
Cause List Dated 17-04-2021

| Case Type      | Case No./Year | Sub Stage           | Advocate   |
|----------------|---------------|---------------------|--|
| <b>SUMMONS</b> |               |                     |  |
| 1) O.S.        | 587/2009      | AMENDMENT           | ASHWATHANARAYANA<br>REDDY<br>SRINIVAS.M.KULKARNI |
| 2) O.S.        | 136/2014      | AMENDMENT           | K C V  |
| 3) O.S.        | 1166/2014     | STEPS               | M R V  |
| 4) O.S.        | 1372/2014     | STEPS               | Nalina   |
| 5) O.S.        | 1849/2014     | STEPS               | Shivakumar                                       |
| 6) O.S.        | 1111/2015     |                     | T.R.RAJESHWARI                                   |
| 7) O.S.        | 31/2017       | STEPS               |  |
| 8) R.A.        | 18/2017       | AWAIT SUMMON/NOTICE | V Vishwanath                                     |
| 9) O.S.        | 412/2017      | STEPS               | Channebasaveswara<br>Prakash                     |
| 10) O.S.       | 693/2020      | WRITTEN STATEMENT   | N SRIDHARA                                       |
| 11) O.S.       | 920/2020      | OBECTION            | V SHIVAKUMAR                                     |
| 12) M.C.       | 330/2020      | OBECTION            | SHIVA SHANKAR REDDY                              |
| 13) O.S.       | 517/2021      | NOTICE ON IA        | NARASIMHARAJU                                    |
| 14) O.S.       | 537/2021      | NOTICE ON IA        | Suresh L   |
| 15) O.S.       | 545/2021      | NOTICE ON IA        | Harendra   |
| 16) O.S.       | 551/2021      | NOTICE ON IA        | Vasanth Kumar Sidde<br>Gowda                     |
| 17) O.S.       | 558/2021      | NOTICE ON IA        | C N RAJU   |
| 18) O.S.       | 564/2021      | NOTICE ON IA        | B SRINATH  |
| 19) R.A.       | 35/2021       | NOTICE ON IA        | Ravishankar                                      |
| 20) O.S.       | 676/2021      |                     | HASSAR BOSHA                                     |
| 21) O.S.       | 683/2021      |                     | Viswanatha Reddy M                               |
| <b>NOTICE</b>  |               |                     |  |
| 22) O.S.       | 69/2009       |                     | G.D.ASHWATHANARAYANA                             |
| 23) EX         | 28/2009       |                     | H.S.CHANDRAIAH                                   |
| 24) R.A.       | 26/2015       |                     | A Balakrishna                                    |
| 25) R.A.       | 27/2015       |                     | A Balakrishna                                    |
| 26) R.A.       | 28/2015       |                     | A Balakrishna                                    |
| 27) R.A.       | 30/2015       |                     | P.LAKSHMINARAYANA                                |
| <b>HEARING</b> |               |                     |  |

Admission

|                      |                                      |                                 |
|----------------------|--------------------------------------|---------------------------------|
| 28) O.S.             | 1376/2006                            | Harendra                        |
| 29) O.S.             | 304/2014                             | V S and Vinod G                 |
| 30) O.S.             | 1251/2014                            | A Balakrishna                   |
| 31) R.A.             | 22/2015                              | A Balakrishna                   |
| 32) R.A.             | 23/2015                              | A Balakrishna                   |
| 33) R.A.             | 25/2015                              | A Balakrishna                   |
| 34) O.S.             | 836/2015                             | N. GANESHA                      |
| 35) O.S.             | 125/2017                             |                                 |
| 36) O.S.             | 123/2021                             | A T MALLYA                      |
| <b>FIRST HEARING</b> |                                      |                                 |
| 37) R.A.             | 41/2021                              | S V Giridhar                    |
| <b>A.D.R</b>         |                                      |                                 |
| 38) M.C.             | 242/2020 MEDIATION                   | Sujnaneshwari Shetty            |
| <b>ISSUES.</b>       |                                      |                                 |
| 39) O.S.             | 2169/2006 ADDL. ISSUES               | K.K.VASANTH                     |
| <b>EVIDENCE.</b>     |                                      |                                 |
| 40) O.S.             | 1742/2006                            | T.SHESHAGIRI RAO                |
| 41) O.S.             | 1836/2006 FUTHER CHIEF OF pw         | N.PRASHANTH<br>EXPARTE D1 TO 13 |
| 42) O.S.             | 528/2007                             | M.V. CHANDRASHEKARA<br>REDDY    |
| 43) O.S.             | 608/2007 CROSS EXAMINATION OF<br>PW  | JAGADEESHACHARI                 |
| 44) O.S.             | 1540/2007                            | T.UMASHANKAR<br>B.JANARDHAN     |
| 45) O.S.             | 1357/2008 CROSS EXAMINATION OF<br>PW | MS. K.T.DAKAPPA                 |
| 46) O.S.             | 262/2009 CROSS EXAMINATION OF<br>PW  |                                 |
| 47) O.S.             | 925/2011                             | VEEMA REDDY AND<br>ASSOCIATES   |
| 48) O.S.             | 1230/2012                            | G. SHANKAR                      |
| 49) O.S.             | 105/2014                             | Ansiga Devi                     |
| 50) O.S.             | 166/2014 PLNTF EVIDENCE              | Kumar C H                       |
| 51) O.S.             | 264/2014 PLNTF EVIDENCE              | K S Mallikarjuna Reddy          |
| 52) O.S.             | 476/2014                             | N Munivenkatappa                |
| 53) O.S.             | 1517/2014 PLNTF EVIDENCE             | K Varaprasad                    |
| 54) O.S.             | 1768/2014                            | Jagadeeshachari                 |
| 55) O.S.             | 1776/2014 CROSS EXAMINATION OF<br>PW |                                 |
| 56) O.S.             | 360/2015                             | K.NAGENDRA NAIR                 |
| 57) O.S.             | 123/2017                             |                                 |
| 58) O.S.             | 449/2017                             | Rajagopala Reddy                |
| 59) FDP              | 18/2017                              | KEMPANNA                        |

Affidavit Session

Mooting Session

|                        |                        |                    |
|------------------------|------------------------|--------------------|
| 60) O.S.               | 492/2017               | Krishnappa         |
| 61) Misc<br>ARGUMENTS. | 56/2017 PLNTF EVIDENCE | VIJAYASHEKAR GOWDA |
| 62) O.S.               | 1066/2011              | RAMESH             |
| 63) M.A.               | 18/2014                | Ramachandra        |
| 64) R.A.               | 24/2015                | A Balakrishna      |
| 65) Misc               | 111/2016               |                    |
| JUDGEMENT.             |                        |                    |
| 66) M.A.               | 31/2021                | V THAMMA REDDY     |

Morning Session  
 Afternoon Session

Afternoon Session